

(D)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT BILASPUR

Original Application No. 579 of 2006

Bilaspur, this the 1st day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Surjit Singh Bhatia,  
9/4, Gobind Nagar, First Floor,  
Opposite to L.G. Godown,  
Raipur (CG).

... Applicant

(Applicant in person)

V e r s u s

1. Union of India, through  
Secretary to the Govt. of India,  
Ministry of Water Resources,  
Shram Shakti Bhawan,  
New Delhi - 110001.

2. The Secretary,  
Central Water Commission,  
Sewa Bhawan, R.K. Puram,  
New Delhi - 110066.

3. The Controller of Accounts,  
Ministry of Water Resources,  
E-Block, Shastri Bhawan,  
New Delhi - 110001.

4. The Pay and Accounts Officer,  
Central Water Commission,  
Sewa Bhawan, 7th Floor,  
R.K. Puram, New Delhi-  
110066.

... Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

The applicant has filed this Original Application for a grievance which has already been redressed by this Tribunal by an earlier order in OA No. 30 of 2005 dated 9th March, 2006.

2. We have heard the argument of the applicant who appeared in person and we are of the considered view that this Original Application is liable to be dismissed on the principle of constructive res judicata and in view of 1997 SCC (L&S) 135,

pl✓

T.P. Kumaran's case. Accordingly, the Original Application is dismissed.

*A.K. Gaur*  
(A.K. Gaur)  
Judicial Member

*G.C. Srivastava*  
(Dr. G.C. Srivastava)  
Vice Chairman

"SA"

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT BILASPUR

Original Application No. 579 of 2006

Bilaspur, this the 1st day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Surjit Singh Bhatia,  
9/4, Gobind Nagar, First Floor,  
Opposite to L.G. Godown,  
Raipur (CG).

... Applicant

(Applicant in person)

V e r s u s

1. Union of India, through  
Secretary to the Govt. of India,  
Ministry of Water Resources,  
Shram Shakti Bhawan,  
New Delhi - 110001.

2. The Secretary,  
Central Water Commission,  
Sewa Bhawan, R.K. Puram,  
New Delhi - 110066.

3. The Controller of Accounts,  
Ministry of Water Resources,  
E-Block, Shastri Bhawan,  
New Delhi - 110001.

4. The Pay and Accounts Officer,  
Central Water Commission,  
Sewa Bhawan, 7th Floor,  
R.K. Puram, New Delhi-  
110066. ... Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

The applicant has filed this Original Application for a grievance which has already been redressed by this Tribunal by an earlier order in OA No. 30 of 2005 dated 9th March, 2006.

2. We have heard the argument of the applicant who appeared in person and we are of the considered view that this Original Application is liable to be dismissed on the principle of constructive res judicata and in view of 1997 SCC (L&S) 135,



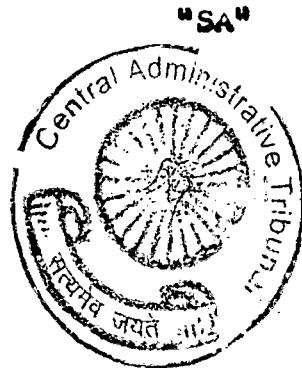
T.P. Kumaran's case. Accordingly, the Original Application is dismissed.

Sd/-

(A.K. Gaur)  
Judicial Member

Sd/-

(Dr. G.C. Srivastava)  
Vice Chairman



सत्य प्रतिलिपि

SA/40

अनुभाग अधिकारी  
के. प्र. अ. जबलपुर (म.प्र.)

Mr. S. S. Bhat's  
Receipt

Recd C.R.  
S. S. Bhat  
11/51 6/6

131 Elegies - 400

(44) (44) (44)

131 1000 copies ref



131 1000 copies ref

## IN THE CENTRAL - ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH JABALPUR (M.P.)

OA NO. 579 OF 2006

IN THE MATTER OF :-

(A) SURJIT SINGH BHATIA

ApplicantVERSUS(B) Union of India  
and Others.RespondentsAPPLICATION UNDER SECTION - 19 OF THE  
ADMINISTRATIVE TRIBUNAL ACT - 1985INDEX

S.No.	Description of Documents relied upon	Page Nos.		Remarks
		From	To	
1.	Application	1	11	
2.	Annexure - A - 1	12	16	
3.	Annexure - A - 2	17	18	
4.	Annexure - A - 3	19	-	
5.	Annexure - A - 4	20	22	
6.	Annexure - A - 5	23	-	
7.	Annexure - A - 6	24	-	

Raipur (C.G.)  
Date :- 14.08.2006*S. S. Bhatia*  
Signature of Applicant

For use in Tribunals office

Date of filing .....

Registered No. .....

Signature of Registrar



Received on 7.8.06  
by Smt. B. P. POSHAKWALA  
Petitioner/Advocate/Respondent  
Time.....

Reception